

bution built into the Plan, this 19 per cent of the people below the 75 per cent poverty line is expected to move above it by 1982-83.

The Draft Plan proposes a number of important measures for reduction of poverty. One of the principal objectives of the Plan is also significant reduction in unemployment and under employment. The employment strategy of the Plan would, therefore, be an important measure for reduction of poverty. At the same time, the Plan also provides for other direct and indirect measures for elimination of poverty. The Revised Minimum Needs Programme aims at providing by the State of some of the basic needs of the people in the poorest sections of the population like clean drinking water, health care, adult literacy, elementary education, rural roads, rural housing for the landless and minimum services for the urban slums. The Plan also proposes a package of policies for achieving redistributive justice comprising land reforms, strengthening of the public distribution system, the distribution of credit and other inputs to the small producers and development of backward classes and backward areas.

#### **Trust for A.I.F. T.V.**

\*54. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the target date of establishing a 'Trust' for A.I.R. and T.V.;

(b) reasons for not taking immediate action in the matter;

(c) whether any changes are being considered for personnel policies; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (d). The recommendations of the Verghese Group

are under consideration. It is not possible to indicate yet the time schedule for the implementation of the decisions to be taken on the recommendations. Considering the far reaching importance of the proposals which involve many basic questions of policy and the need for legislation, it cannot be said that there has been any delay in taking action in the matter. The recommendations under consideration cover personnel policy also, whose details are contained in Chapter 18 of the report laid on the Table of the House on 9th March, 1978.

#### **Statements of Assets and Liabilities by Ministers**

\*55. SHRI HITENDRA DESAI: Will the PRIME MINISTER be pleased to state:

(a) how many Ministers have complied with the code of conduct for filing the statements of their assets and liabilities; and

(b) will Government place these statements on the Table of the House?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) All Ministers have filed statements of their assets and liabilities under the code of conduct.

(b) the code of conduct for Ministers does not provide for laying their statements of assets and liabilities on the Table of the House.

#### **Damage and Loss to Industrial Sector in West Bengal due to Floods**

\*56. SHRI CHITTA BASU:  
SHRI R. P. DAS:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have so far made any assessment regarding the damages and losses caused by the recent floods to the industrial sector of West Bengal; and